



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

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Subject:- Appointment of Law Officers.

GOVERNMENT ORDER NO: 862 -LD(A) OF 2017.
D A T E D: 22 -02 -2017.

Sanction is accorded to the appointment of following Advocates as Law Officers in the Srinagar wing of High Court:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	Asif Ahmad Bhat	Additional Advocate General
2.	Sajjad Mohi-ud-Din	Government Advocate
3.	Sheikh Umar Farooq	Government Advocate

The said appointment shall be governed by the terms and conditions as laid down in the Government Order No. 1906-LD (A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

No: LD(A) 2016/35

Dated: 22 - 02 - 2017.

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Principal Secretary to Hon'ble Chief Minister, J&K, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. Director Information, J&K, Jammu.
5. Director Litigation, Kashmir.
6. All officers of the Department of L, J&PA.
7. All concerned Law Officers.
8. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.

9. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
10. Government Order file.
11. Concerned file.

Ashish Gupta
22.02.17

(Ashish Gupta)

**Assistant Legal Remembrancer,
Department of Law, J & PA.**

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22.02.2017